

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) (i) Estimated amount Rs. 16,17,609

(ii) Lowest tendered amount. Rs. 16,31,277.

(b) The Executive Engineer was transferred out of Delhi in the normal course.

Shri M. S. Gurupadaswamy: Last time, in answer to one of my questions, the hon. Minister said that there was a lot of water underground and so the estimate had to be revised. May I know whether this was not taken into consideration at the time of giving the contract? -

Sardar Swaran Singh: It is difficult to recall as to what was the thing that arose out of a supplementary question, on the last occasion.

Mr. Speaker: We will go to the next question.

ALLOTMENT OF GOVERNMENT QUARTERS

*669. **Shri M. S. Gurupadaswamy:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have received any complaints against any C.P.W.D. and Estate Officials regarding irregular allotment of Government Quarters; and

(b) if so, what action was taken in the matter?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Certain cases of unauthorised occupation of Government quarters were detected by the Estate Officer in 1951-52 and reported to Government.

(b) They were reported to the Special Police Establishment, Delhi, who have already launched prosecution in 12 cases. The persons being prosecuted included, besides the persons who secured unauthorised occupation, a clerk of the Estate Office and an enquiry office clerk of the Central Public Works Department. Meanwhile, all the unauthorised occupants have been evicted.

Shri M. S. Gurupadaswamy: May I know whether any gazetted officer is involved in these cases?

Sardar Swaran Singh: Three of them are Assistant Engineers. But I can't say whether they hold any gazetted appointment.

Shri V. P. Nayar: They are gazetted.

Shri K. K. Basu: May I know whether there is a periodical check up as to the manner in which the allottees are using the Government quarters?

Sardar Swaran Singh: I do not know what is the import of the question: periodical check up of the way in which allottees are using the quarters. Perhaps the suggestion is to check if there is any sub-letting, etc. That is being done.

Shri Bogawat: How many out-houses of the bungalows allotted to Government servants are still occupied by unauthorised persons?

Sardar Swaran Singh: That would require a very elaborate looking into. If separate notice is given, I shall collect the information.

Mr. Speaker: Next question.

Shri Bogawat: I am asking this question for a long time.

BHAKRA NANGAL PROJECT

*670. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to refer to reply given to starred question No. 93 asked on 17th February, 1953 and state:

(a) the result of investigation made on the complaint of misappropriation of Government funds by the Contractors of the Bhakra Nangal Project;

(b) whether any officers were involved in that misappropriation; and

(c) if so, the action taken against them?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The cases are still under investigation.